

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

202. IA/500/2023 IN C.P. (IB)/1029(MB)2021

**IN THE MATTER OF**

IREP Credit Capital Private Limited

Vs

Rajesh Landmark Projects Private Limited

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 05.02.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

Mr. Nausher Kohli (PH)

For the Respondent No. 1 in I.A. 500/2023: Anoop Patil (PH)

For the Respondent No. 2 in I.A. 500/2023: Chirag Thakkar (PH)

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**ORDER**

**I.A. 500/2023**

All the Counsels have submitted their written submissions. In view thereof, the present I.A. is **reserved for orders.**

Sd/-  
MADHU SINHA  
Member (Technical)

Shubham

Sd/-  
REETA KOHLI  
Member (Judicial)